भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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RBI/2015-16/443 DCM (Plg) No.G-12/4297/10.27.00/2015-16

June 30, 2016

The Chairman / Managing Director / Chief Executive Officer
All Scheduled Commercial Banks
Primary (Urban) Co-operative Banks / RRBs /State Co-operative Banks /
District Central Co-operative Banks

Madam / Dear Sir,

Pre-2005 series of Banknotes - Revision of exchange facility

Please refer to our <u>circular DCM (Plg) No.G-8/2331/10.27.00/2015-16 dated December 23, 2015, DCM (Plg) No.G-9/2856/10.27.00/2015-16 dated February 11, 2016</u> and the <u>Press Release dated December 23, 2015</u> on the captioned subject.

- 2. As you all may be aware, from January 2014, Pre-2005 banknotes are being withdrawn from circulation and through sustained efforts a large percentage of these notes have since been withdrawn. A small percentage of these notes, however, still remains in circulation. On a review thereof, it has since been decided that from July 01, 2016 onwards, the facility for the members of Public to exchange the pre-2005 banknotes will be available only at the following offices of Reserve Bank of India: Ahmedabad, Bengaluru, Belapur, Bhopal, Bhubaneswar, Chandigarh, Chennai, Guwahati, Hyderabad, Jaipur, Jammu, Kanpur, Kolkata, Lucknow, Mumbai, Nagpur, New Delhi, Patna, Thiruvananthapuram and Kochi. These instructions have been specified in a Press Release dated June 30, 2016 (copy enclosed).
- 3. Pre-2005 banknotes will continue to remain legal tender.
- 4. You are advised to suitably guide the members of public who may approach your branches for exchange of such notes.
- 5. Please ensure that these notes are not allowed to go back into circulation either through the ATMs or over the counters.
- 6. Please acknowledge receipt.

Yours faithfully,

(P. Vijayakumar) Chief General Manager

Encl: 1 sheet